

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.5854 OF 2006

COMNR. OF CUSTOMS CHENNAI

Appellant (s)

VERSUS

M/S. HEWLETT PACKARD INDIA SALES (P) LTD

Respondent(s)

[With appln(s) for stay, exemption from filing legible copies of  
annexures to the counter affidavit]

Date: 15/03/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Ms. Binu Tamta, Adv.

Mr. B. Krishna Prasad, Adv.

For Respondent(s) Mr.M.P.Devanath, Adv.

UPON hearing counsel the Court made the following

O R D E R

Call after two weeks, as prayed for.

(Subhash Chander)

Court Master

(Khushi Ram)

Court Master